

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 287 OF 2015**

**Dated: 23<sup>rd</sup> October, 2018**

**Present:** Hon'ble Mr. Justice N. K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member

**In the matter of:**

**M/s Swasti Power Ltd.**

....

**Appellant(s)**

**Versus**

**Uttarakhand Electricity Regulatory Commission & Anr. ....**

**Respondent(s)**

Counsel for the Appellant(s) : Mr. Ankit Sainji

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Pradeep Misra  
Mr. Suraj Singh for R.2

**ORDER**

List this matter on **30.11.2018**, as agreed by learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

*vt/js*

**(Justice N. K. Patil)**  
**Judicial Member**